

Research (ICSSR), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2601/18/25]

Report and Accounts(2023-24) of NCPGR, New Delhi and related papers

महिला एवं बाल विकास मंत्रालय में राज्य मंत्री (श्रीमती सावित्री ठाकुर): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

(1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 16 and sub-section (4) of Section 29 of the Commission for Protection of Child Rights Act, 2005: -

- (a) Annual Report and Accounts of the National Commission for Protection of Child Rights (NCPGR), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Performance Review of the above Commission, for the year 2023-24.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2602/18/25]

Notifications of the Ministry of Road Transport and Highways

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI HARSH MALHOTRA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 37 of the National Highways Authority of India Act, 1988, along with Explanatory Memorandum and delay statement: -

- (1) N.H. AR-12011/1/95-Admn., dated the 11th March, 1996, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Regulations, 1996.
- (2) NHAR-12011/6/95-Admn., dated the 18th April 1996, publishing the National Highways Authority of India (Joining Time) Regulations, 1996.